NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 97/74(2)/NCLT/AHM/2016 (New) CA No. 43/74(2)/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

Name of the Company: Jewel Consumer Care Pvt. Ltd.

Section of the Companies Act: <u>Section 74(2) of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. PIYUSH A LUKTURE ADVECATE APPLICANT PARKERIE

2.

<u>ORDER</u>

Learned Advocate Mr. Piyush Luktuke present for the Petitioner.

He represented that he filed an application to withdraw TP 97/2016 (CP 43/2015). It appears that it is not yet registered. The Registry is directed to scrutinise the application.

List the matter on 14.10.2016.

(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 29th day of September, 2016.